

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 27/7/NCLT/AHM/2017**

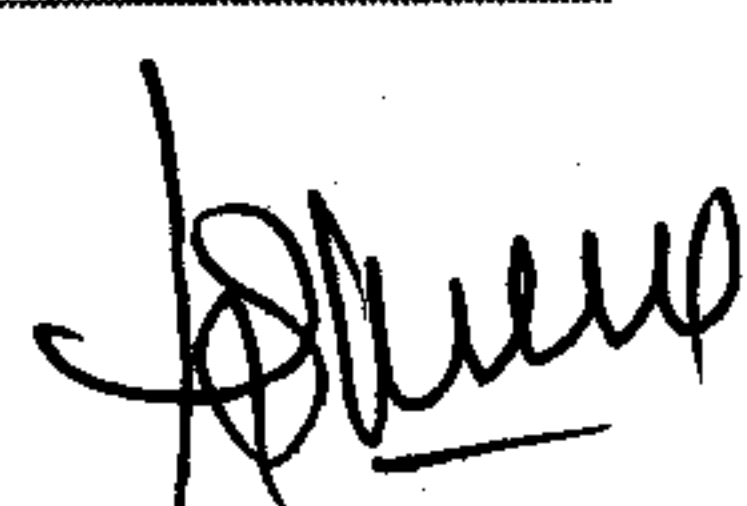

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Jhaveri Trading & Investment Pvt. Ltd.  
V/s.  
Oasis Textiles Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH SHAH	Practicing company Secretary	Respondent	
2.	NAVIN PAHWA	Adv.	PETITIONER	

**ORDER**


Learned Advocate Mr. Navin Pahwa present for Financial Creditor/ Petitioner.  
Learned PCS Mr. Ashish Doshi present for Corporate Debtor/ Respondent.

Learned PCS Mr. Ashish Doshi filed Memorandum of Appearance for Corporate Debtor/ Respondent.

Copy of the petition with enclosures served.

Heard arguments of Learned Counsel for petitioner and Learned PCS for Respondent.

For orders 31.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.